

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4046
ANSWERED ON:17.05.2006
ENTRY OF ILLEGAL POST
Acharia Shri Basudeb

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether attention of the Government has been drawn to the news item appearing in The Business Line dated April 24, 2006 regarding crack down on illegal post entering the country;
- (b) if so, the facts of the matter reported therein;
- (c) whether the Government has enquired into the illegal post entering the country;
- (d) if so, the outcome thereof; and
- (e) the steps taken by the Government to check the entry of illegal post in future?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) to (e) Attention of the Government has been drawn to the news item appearing in the Business Line dated 24th April, 2006 regarding crack down on illegal post entering the country. The source of this information has not been indicated in the news item therefore the Department is not in a position to obtain further details from the concerned source.

However, it is submitted that possibilities of consignments of mail from and for foreign countries and for India being injected into India Post network cannot be ruled out.

Inquiry in such matter is taken up only if such a consignment comes to notice. There have been two cases noticed. One in West Bengal Circle in which the Hon`ble High Court has upheld the stand of the Department of Post with regard to recovery of the difference in postage and cost involved and the other in Andhra Pradesh which is under inquiry. The cases which come to notice will be taken up for inquiry.